

Interoperable Criminal Justice System

ICJS LOGISTICS OF IMPLEMENTATION

Interoperable Criminal Justice System (ICJS) aims to integrate CCTNS (Crime and Criminal Tracking Network and System) project with eCourts and ePrisons database in the first instance and with other pillars of judiciary like forensic labs, prosecution and juvenile homes etc. In order to build an effective criminal justice system across the country, it is essential that data across all pillars of criminal justice is interoperable and is accessible across all the pillars.

The FIR and Charge sheet data is being fed by Police department in CCTNS software, the data of all FIRs and Charge sheets across India is available in ICJS. ICJS has provided API's to eCourts project so that data related to FIRs and Charge Sheet can be consumed in CIS thus minimizing or eliminating the need of data entry by court staff. To integrate the CIS application with ICJS the steps are as follows:

1. CPCs to request eCommittee for integration of ICJS.
2. eCommittee will direct ICJS team to provide APIs for respective state.
3. One pilot location to be selected for implementation of ICJS.
4. In CIS NC version 3.2, ICJS module is available.
5. It is presumed that before initiating integration, Central Acts and State Acts are updated with National Codes in CIS and relevant JSON is available in CIS for tagging. (If JSON is not available , facility is made available on NJDG to create it through CPC login)
6. As the two systems CCTNS and CIS will be talking to each other it is necessary that masters with common codification is used in both software.
 - a. Act
 - b. Police Station
 - c. District
 - d. Taluka

ICJS team will have to map Act National Code available in CIS in the CCTNS/ICJS application.

7. To connect to ICJS server, firewall clearance for port 443 and 80 is required from local server at Pilot location to ICJS server. For this activity NIC Coordinator of the respective state should discuss with ICJS team at NIC Delhi and get the clearance.
8. Ensure that National Codification of following masters is available as JSON in CIS.
 - a. Acts (Both Central and State)
 - b. Police stations
 - c. Districts
 - d. Taluka

9. For consuming FIR and Chargesheet from ICJS, updations are required in Police Station master for Last FIR Number, Last FIR year for FIR Consumption and last Chargesheet date with time stamp for chargesheet. The Consume program will consume FIR from the last FIR Number and Chargesheet date/ time.
10. Options for Consume FIR and Consume Chargesheet are enabled in CIS which is to be used to consume FIR/ Chargesheet Police Station wise.
11. If ICJS server is not connecting from local server, please check for port 80 and 443 firewall clearance.

Act National Code Mapping

National Codes of Acts are required to be mapped to the local act codes. This is available in 'Unification' -> 'Mapping' menu.

National Mapping

*National Master: Act Master

Central ☒ State ☐

Act Code	Act Name	National code
1	Indian Penal Code	18600450099001
2	CODE OF CIVIL PROCEDURE	19080050099001
3	NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES ACT	19850610099001
4	Prevention of Corruption Act	19880430099001
5	Essential Commodities Act	19810180099001
6	Terrorist and Disruptive and Activities (Prevention) Act	19870280099001
7	DRUGS AND COSMETICS ACT	19400230099001
8	NEGOTIABLE INSTRUMENTS ACT	18810260099001
9	Prevention of Food Adulteration Act	19540370099001
13	Standards of Weight and Measurement (ENF) Act	19760600099001
16	Bombay Sales Act 1959	19590466027001-Sales Tax Act (M...
17	Bombay Sales Tax Rules	Select
20	Public Premises (Eviction of Unauthorised Occupants) Act	19710400099001-Sales Tax Act (M...
21	Bombay Tenancy and Agricultural Lands (V.R.) Act	19580996027001-Tenancy and Ag...
22	Bombay Agricultural Debtors Relief Act 1947	19470286027001-Agricultural Deb...

Designed & Developed by National Informatics Centre Version: NC3.1

Police Station National Code Mapping

National Codes of Police stations are required to be mapped to the local police station.

Police Station Code	Police Station Name	National code
32	AJINTHA	AJANTHA-19375001
31	BANOTI	Select Police Station
44	Beed	Select Police Station
14	BEGUMPURA	Select Police Station
29	BIDKIN	BIDKIN-19375005
5	CANTONMENT	CANTONMENT (CHAWANI)-19409
13	CHIKALTHANA	CHIKALTHANA-19375007
12	CHIKALTHANA RURAL	CHIKALTHANA-19375007
6	CIDCO	CHIKALTHANA-19375007
1	CITY CHOWK	CHIKALTHANA-19375007
65	Cyber Police Station, Aurangabad City	Select Police Station

Initialization of Last FIR Number and Last Chargesheet Date

User needs to initialize value in field **Last FIR No.**, FIRs after this number will be consumed in CIS. The value in fields **Last Chargesheet Date** indicates the initialization date for Charge sheet. Charge Sheet entered in ICJS system after this date will be consumed in CIS.

Police Station

*Police Station Code: AJINTHA-32

*Police Station: AJINTHA

*State: MAHARASHTRA-27

*District: Aurangabad-19

*Taluka: Sillod-3

National Code: 2044048

Officer Incharge:

Address: Ajintha Police Station, Tq. Sillod, Dist. Aurangabad

*Area Court Number:

8/SMT S.S. BHISHMA
9/SHRI S.D. DIGRASKAR
10/SHRI D.S. SHINDE
11/SMT P.P. KARNIK
12/SHRI C.S. DATIR
13/SHRI V.H. PATWADKAR

Phone No.:

Mobile No.:

Email: ps.ajantha.abdr@mahapolice.gov.in

Last Fir No. For efr: 222 efr year: 2019

Last Chartsheet Date for echartsheet: 2019 08 11 50 11

Submit

ICJS Module is available in CIS 3.2, Dashboard of ICJS is displayed here.

Dashboard

From Date: 01-01-2020 To Date: 27-01-2020 Go

E-Charge Sheet

18 Consumed	1 Verified	0 Rejected	17 To Be Verified
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E-FIR

210 Consumed	0 Verified	1 Rejected	208 To Be Verified
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CIS NC 3.2 is enabled with ICJS module , ICJS Dashboard shows FIR/Charge Sheet consumed, verified, rejected etc.

ICJS Configuration

This option is used to check whether ICJS is properly configured. Admin can check whether National Codes of Act, Police Station and Districts are mapped in CIS as well as on ICJS side. User can check whether police station is initialized in respect of FIR number and Chargesheet date for consumption of data. User can also check whether ICJS URL <https://icjs.gov.in> is accessible from local server or not.

ICJS Configuration

National Codification

Master	Act	Police	District
National code Tagged	1110	53	49
National code Not Tagged	514	0	3

Police Station Initialization Count

FIR		Chargesheet	
Initialized	Not Initialized	Initialized	Not Initialized
5	48	2	51

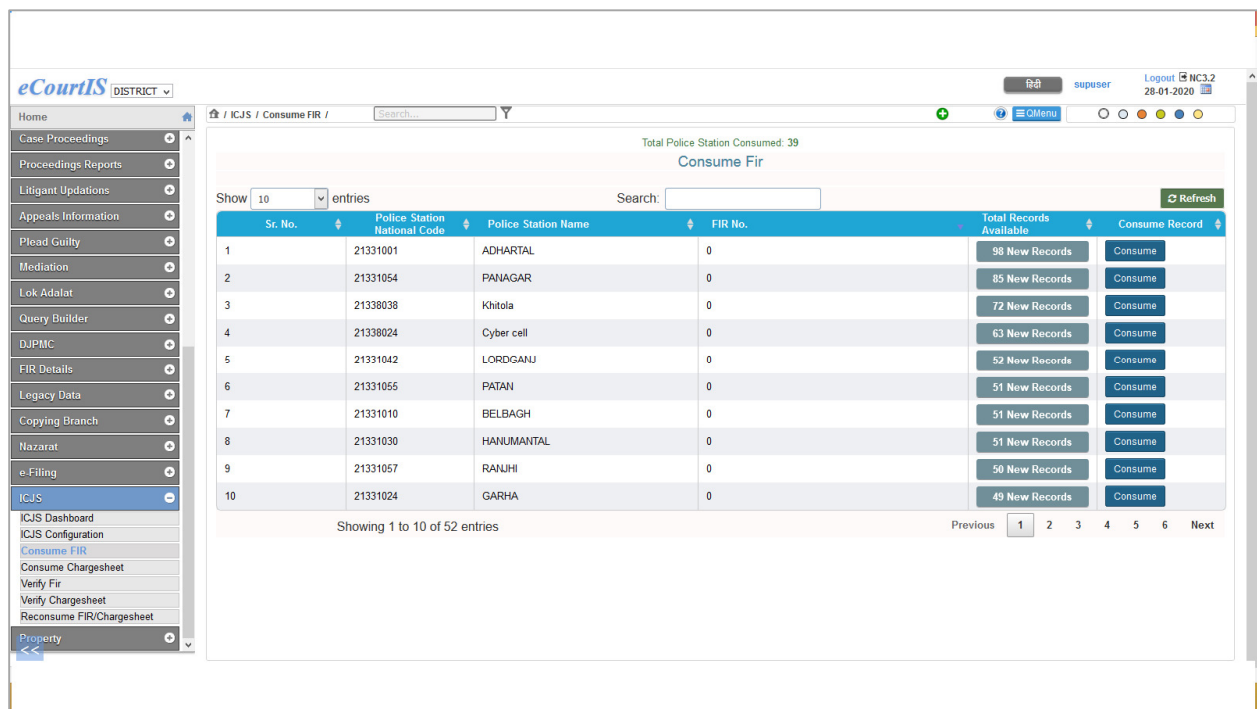
164.100.58.157
<https://icjs.gov.in>
 Test Dependency

Consume FIR

The user can consume FIR details using **Consume FIR option** in ICJS menu. A table with following parameters is shown:

- Police Station Code
- Police station name
- FIR Number
- Total Records Available
- Consume button for consuming data

To check the FIR records available for consumption pertaining to respective police station, user has to click on '**Refresh**' button. Once refreshed, 'Total records Available' field shows count of FIR available to consume for each police station. The FIR data is consumed on hitting the **Consume** button. The screen shot below shows number of FIR records available to consume for each police station, after clicking 'Refresh' button.



Home / ICJS / Consume FIR / Search...

Total Police Station Consumed: 39

Consume Fir

Show 10 entries Search: Refresh

Sr. No.	Police Station National Code	Police Station Name	FIR No.	Total Records Available	Consume Record
1	21331001	ADHARTAL	0	98 New Records	Consume
2	21331054	PANAGAR	0	85 New Records	Consume
3	21338038	Khitola	0	72 New Records	Consume
4	21338024	Cyber cell	0	63 New Records	Consume
5	21331042	LORDGANJ	0	52 New Records	Consume
6	21331055	PATAN	0	51 New Records	Consume
7	21331010	BELBAGH	0	51 New Records	Consume
8	21331030	HANUMANTAL	0	51 New Records	Consume
9	21331057	RANUHI	0	50 New Records	Consume
10	21331024	GARHA	0	49 New Records	Consume

Showing 1 to 10 of 52 entries Previous 1 2 3 4 5 6 Next

The screen shot below shows, Number of FIR records consumed pertaining to respective police station after clicking 'Consume' button.

eCourtIS DISTRICT

Home / ICJS / Consume FIR / Search...

Success! Total record consumed for ADHARTAL: 98

Consume Fir

Show 10 entries Search: Refresh

Sr. No.	Police Station National Code	Police Station Name	FIR No.	Total Records Available	Consume Record
1	21331001	ADHARTAL	0		Consume
2	21331054	PANAGAR	0	85 New Records	Consume
3	21338038	Khitola	0	72 New Records	Consume
4	21338024	Cyber cell	0	63 New Records	Consume
5	21331042	LORDGANJ	0	52 New Records	Consume
6	21331055	PATAN	0	51 New Records	Consume
7	21331010	BELBAGH	0	51 New Records	Consume
8	21331030	HANUMANTAL	0	51 New Records	Consume
9	21331057	RANUHI	0	50 New Records	Consume
10	21331024	GARHA	0	49 New Records	Consume

Showing 1 to 10 of 52 entries Previous 1 2 3 4 5 6 Next

This consumed data can be verified in 'Verify FIR' option in ICJS menu. Here user needs to select police station and all FIR consumed for selected police station will be populated. After selecting FIR from the list, user can check the data received. There are 5 tabs of information viz police station and Occurrence of Offence, Acts, Complainant, Accused/Suspected, Accused/Suspected Acts, Investigating Officer.

eCourtIS DISTRICT

Home / ICJS / Verify Fir / Modify Search...

Police Station & Occurrence of Offence Acts Complainant Accused/Suspected Accused/Suspected Acts Investigating Officer

*Police Station: ADHARTAL (98)
 *Police Station (FIR No/Year): 21331001200029 (29 /2020)
 *FIR Filing Date: 12-01-2020

Occurrence of Offence

FIR Contents/Offence Remark: मे चंद्रिका परिसर गोरखपुर मे उदता है मेरा नमस्तेन का

* From Date: To Date:
 From Time: HH:MM:SS To Time: HH:MM:SS

Place of Occurrence

Address of Occurrence:
 State: Madhya_Pradesh-23 District: Select
 Town: Select Ward: Select
 Taluka: Select Village: Select

Next

After going through each tab user may reject or verify the data in the last tab of investigating officer. The message **“Verified successfully”** is displayed after clicking the **Submit** button.

Consume Chargesheet

The user can consume Chargesheet using **Consume Chargesheet** option in ICJS menu. A table with following parameters is shown:

- Police Station Code
- Police station name
- Last Chargesheet Date till which Charge sheets are consumed
- Total Records Available
- Consume

To check the Charge Sheet records available for consumption pertaining to respective police station, user has to click on **‘Refresh’** button. Once refreshed, ‘Total records Available’ field shows count of Charge Sheets available to consume for each police station. The Charge Sheet data is consumed on hitting the **Consume** button.

The screen shot below shows number of Charge Sheet records available to consume for each police station, after clicking ‘Refresh’ button.

The screenshot shows the 'eCourtIS DISTRICT' web application. The main content area is titled 'Consume Chargesheet' and displays a table of chargesheet records. The table has the following columns: Sr. No., Police Station National Code, Police Station Name, Last Chargesheet Date, Total Records Available, and Consume Record. The table shows 10 records, with the first record having a 'Total Records Available' of 9 New Records. A 'Refresh' button is located at the top right of the table. The left sidebar contains a navigation menu with options like Home, Case Proceedings, Proceedings Reports, Litigant Updates, Appeals Information, Plead Guilty, Mediation, Lok Adalat, Query Builder, DJPFC, FIR Details, Legacy Data, Copying Branch, Nazarat, e-Filing, ICJS, ICJS Dashboard, ICJS Configuration, Consume FIR, Consume Chargesheet, Verify Fir, Verify Chargesheet, Reconsume FIR/Chargesheet, and Property. The top header shows the user is logged in as 'supuser' on 28-01-2020.

Sr. No.	Police Station National Code	Police Station Name	Last Chargesheet Date	Total Records Available	Consume Record
1	21331055	PATAN	24-01-2020 18:24:17	9 New Records	Consume
2	21331045	MAJHGAWAN	01-01-1970 05:30:00		Consume
3	21331003	Vijay Nagar	01-01-1970 05:30:00		Consume
4	21331002	Madhotal	01-01-1970 05:30:00		Consume
5	21331004	Gwarighat	01-01-1970 05:30:00		Consume
6	21732038	RPF Thana	01-01-1970 05:30:00		Consume
7	21331037	KOTWALI JABALPUR	01-01-1970 05:30:00		Consume
8	21331007	BARGI	01-01-1970 05:30:00		Consume
9	21331015	CANTONMENT(CANTT)	01-01-1970 05:30:00		Consume
10	393774	GHAMAPUR	01-01-1970 05:30:00		Consume

The Chargesheet data is consumed on hitting the **Consume** button. On hitting the **refresh** button, the **total records available** column shows the updated data. Once Charge sheet data is consumed, user can verify or reject it using 'Verify Charge Sheet' option in ICJS menu. The user can verify the charge sheet based on chargesheet number, FIR number or date wise. The following details are fetched from consumed data:

- E-Filing Case Details
- Petitioner
- Respondent
- Extra Information
- Subordinate Court
- Act-Section
- Police Station
- MVC
- Extra Party
- Case Details
- Fess
- View Document
- Witness Information

On clicking each of the above tabs, more detailed information is displayed

eCourtIS DISTRICT

Home / ICJS / Verify Chargesheet / Search...

Verify Chargesheet

☒ Chargesheet No. ☐ FIR No. ☐ Date

Police Station: PATAN (26)

Chargesheet No. (FIR No./Year): 2133105520001301 (13/2020) **Go**

E-filing Case Details

E-filing No: 2133105520001301 E-filing Date: 24-01-2020

Nature: Criminal Case Type : Matter Priority Ordinary

Petitioner

Respondent

Extra Information

Subordinate Court

Act-Section

Police Station

MVC

Extra Party

Case Details

Fees

View Document

Witness Information

REGISTER CASE

User may Verify or Return for correction option by selecting appropriate radio button as shown in the screen shot below. If chargesheet is verified user needs to select Case Type also.

eCourtIS DISTRICT

Home / ICJS / Verify Chargesheet / Search...

Verify Chargesheet

☒ Verify ☐ Return for correction

*Case Type: Select **Submit**

On clicking **Submit**, the case is verified and the message “**Case Filed successfully**” is displayed along with **Filing number** and **CNR Number**. Now the case is ready for scrutiny and registration in CIS.

Case Filed successfully
Filing No. : BA/2/2020
CNR No. : MP20010000032020
[Print Acknowledgement](#)
Verify Chargesheet
☒ Chargesheet No. ☐ FIR No. ☐ Date
Police Station: PATAN (26)
Chargesheet No. (FIR No./Year): 2133105520001301 (13 /2020) [Go](#)

On clicking the link for **Print Acknowledgement**, the acknowledgment receipt is generated.

DISTRICT AND SESSIONS COURT JABALPUR MP

CNR	:	MP20010000032020	
Filing No	:	2133105520001301	
Filing No.	:	BA/2/2020	Date of Filing : 28-01-2020
Prosecution	:	State	Time of Filing : 12:31:26
Petitioners Advocate	:		Accused : रामसेबक परैदा
Police Station	:	PATAN	FIR No. / Year : 13 /2020
Amount	:	0.00	

[Print](#)

If the radio button for **Return for Correction** is selected, the case is returned for correction and the reason for case return is to be entered in the **Remark** text box.

The screenshot shows the 'Verify Chargesheet' page in the eCourtIS District portal. The left sidebar contains a menu with options like Case Proceedings, Proceedings Reports, Litigant Updates, Appeals Information, Plead Guilty, Mediation, Lok Adalat, Query Builder, DJPMC, FIR Details, Legacy Data, Copying Branch, Nazarat, e-Filing, ICJS, ICJS Dashboard, ICJS Configuration, Consume FIR, Consume Chargesheet, Verify Fir, Verify Chargesheet, Reconsume FIR/Chargesheet, and Property. The main content area shows case details: E-filing No. 2133105520002101, E-filing Date: 24.01.2020, Nature: Criminal, Case Type: Matter Priority Ordinary. Below this is a 'REGISTER CASE' button. Underneath, there are two radio buttons: 'Verify' and 'Return for correction'. The 'Return for correction' button is selected. Below the radio buttons is a 'Remark' text box containing the text 'Accused name is not matching.' and a 'Submit' button.

After submitting, message “**Case Rejected**” is displayed. The acknowledgement slip is generated on clicking “**Print Acknowledgement**” link.

The screenshot shows the 'Verify Chargesheet' page after submission. The left sidebar is the same as the previous screenshot. The main content area shows a green message 'Case is Rejected' and a link 'Print Acknowledgement'. Below this is the 'Verify Chargesheet' form. It has three radio buttons: 'Chargesheet No.', 'FIR No.', and 'Date'. The 'Chargesheet No.' radio button is selected. Below the radio buttons is a 'Police Station' dropdown menu set to 'PATAN (26)'. Below that is a 'Chargesheet No. (FIR No./Year)' dropdown menu set to '2133105520001801 (18 /2020)'. A 'Go' button is at the bottom right.